

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
DEPARTMENT OF SPORTS**

**LOK SABHA
UNSTARRED QUESTION No.113
TO BE ANSWERED ON 22.07.2024**

E-Sports in India

113 SHRI BENNY BEHANAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has proposal to establish an e-sport specific regulatory body to formalise e-sports and ensure the rights of e-athletes in India;

(b) if so, the details thereof and if not, reasons therefor;

(c) whether the Government has framed any policy or guidelines regarding management and control of e-sports in India; and

(d) if so, the details thereof?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) & (b): No proposal is under consideration with the Ministry of Youth Affairs & Sports to establish an e-sport specific regulatory body to formalise e-sports in the country.

(c) & (d): No specific policy or guideline regarding management and control of e-sport in India has been framed. The Government recognizes National Sports Federations (NSFs) at the national level for promotion and development of sports. The Government has laid down criteria for grant of recognition of NSFs in the National Sports Development Code of India, 2011(Sports Code). The Sports Code is available on the website of the Ministry of Youth Affairs & Sports, i.e. <https://yas.nic.in>.
